[श्री पुरुषो∃म कौशिक]

की श्राज्ञा से निम्नलिखित पत्न सभा पटल पर रखता हुं:-

- (i) निम्नलिखित पत्नों की एक-एक प्रति (श्रंग्रेजी तथा हिन्दी में):
  - (i) कम्पनी श्रिधिनियम 1956 की धारा 619 की उपधारा (1) के अधीन 1975-76 के वर्ष के लिये इंडिया टूरिजम डिवेलपमेंट कारपोरेशन लिमिटेड, नई दिल्ली का 11वां वार्षिक प्रतिवेदन तथा लेखें, लेखों पर लेखा परीक्षक प्रतिवेदन तथा उस भारत के नियंत्रक तथा महालेखा-परीक्षक की टिम्पणियों सहित।
- (ii) उपरोक्त (i) में उल्लिखित पत्नों को सभा पटल पर रखने में हुए विलम्ब को दर्शाने बाला विवरण। [Placed in Library. See No. LT-244/77 for (i) and (ii)].

II वायुयान अधिनियम 1934 की धारा
14 क के अधीन पटयंन तथा न गर
विमानन मंत्रालय की निम्नलिखित अधिसूचनाओं की एक एक प्रति (अंग्रेजी
तथा हिन्दी में) अधिसूचनाओं पर
स्याख्यात्मक टिप्पणी सहित:

(i)वायुयान (पांचवां संजोधन) नियम, 1976 को प्रकाशित करने वाली ग्रंधिसूचना सा० का० नि० सं० 1639 दिनांक 20 नवम्बर, 1976

[Placed in Library. See No. LT-245/77].

- (2) वायुयान (छठा संशोधन) नियम, 1976 को प्रकाशित करने वाली श्रधिसूचना सा० का० नि० सं० 1739 दिनांक 11 दिसम्बर,
  - (3) वायुयान (संशोधन) नियम, 1977 को प्रकाशित करने वाली

श्रिधिसूचना सा० का० नि० सं० 48 (ई) दिनांक 31 जनवरी 1977.

(4) नायुवान (द्वितीय संगोधन) नियम, 1977 को प्रः जित करने वाली अधि रूचना सार्वकार नर्वर 49 (ई) दिशांक 31 जनवरी, 1977

Placed in Library. See No. LT-211/77 for (2) to (4)]

## I. Notifications of the Department of Revenue ang Banking

## II. Tlie Medicinal and Toilet Preparations (Excise Duties) (Amendment) Rules, 1977 and Related Papers

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL): sir. I beg to lay on the Table:

- I. A copy each (in English and Hindi) of the following Notifications of the Department of Revenue and Banking, under section 38 of the Central Excise and Salt Act. 19\*4:—

  - (ii) Notification G.S.R. No. 88 (E), dated the 25th February, 1977 publishing the Central Excise (Third Amendment) Rules, 1977, together with  $a_n$  Explanatory Memorandum thereon.
  - (HI) Notification G.S.R. No. 165(E), dated th<sub>e</sub> 1st April. 1977, publishing the Central Excise (Seventh Amendment) Rules, 1977.
  - (iv) Notification G.S.R. No. 443, dated the 2nd April, 1977 publishing the Central Excise -Fifth Amendment) Rules, 1977.

[Placed in Library. See No. LT-216/77 for (i) to (iv)T.

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- II. A copy (in English and Hindi) of the Department of Revenue and Banking Notification G.S.R. No. 290, dated the 5th March, 1977, publish ing the Medicinal and Toilet Pre parations (Excise Duties) (Amend ment) Rules, 1977, under sub-sec tion (4) of section 19 of the Medi cinal and Toilet Preparation (Excise Duties) Act, 1955, together with an Explanatory Memorandum on the Notification. [Placed in Library. See No. LT-246/77].
- III, A copy each (in English and Hindi) of the following Notifica tions of the Department of Revenue and Banking, under section 159 of Customs Act, 1962, together with Explanatory Memoranda the Notifications: —
  - (i) Notification G.S.R. No. 134(E), dated the 29lh March, 1977.
  - (ii) Notification G.S R. Nos. 146(E) to 151(E), dated t'he 31st March, 1977.
  - (iii) Notification G.S.R. No. 166(E). dated the 1st April, 1977.

[Placed in Library. See No. LT-214|77 for (i) to (iii)]

## I. Notifications of the Government of Tamil Nadu.

## **Notifications of the Department of** Revenue and Banking and Related **Papers**

ILL Notifications of the Delhi Administration

SHRI H. M. PATEL; Sir, I also beg to lay on the Table the following papers:-

I. A copy each (in English and Hindi) of the following Notifications of the Government of Tamil Nadu, under subsection (5) of section 53 of the Tamil Nadu General Sales Tax Act. 1959, read with sub-clause (iv) of clause (c) of the Proclamation, dated the 31st January, 1976,

issued by the .President in relation to the State of Tamil Nadu: -

- (i) Notification G.OPs. No. 145, Commercial Taxes and Religious Endowments, dated the 23rd February, 1977, publishing amendments to the Tamil Nadu General Sales Tax Rules. 1959.
- (ii) Notification G.O.Ps. No. 77, Commercial Taxes and Religious Endowments, dated the 9th Mardh, 1977.
- (iii) Notification G.O.Ps. No. 162, Commercial Taxes and Religious Endowments, dated the 9th March, 1977, publishing amendments to the Tamil Nadu General Sales Tax Rules, 1959.

[Placed in Library. See No. LT-217/77 for (i) to (iii) J.

- II.. A copy (in English and Hindi) of the Department of Revenue and Banking Notification G.S.R. No. 135(E), dated the 29th March, 1977, publishing a corrigendum to Government Notification G.S.R. No. 711(E), dated the 2nd August, 1976. [Placed in Library. See No. LT\_ 214/771
- III. A copy (in English and Hindi) of the Department of Revenue and Banking Notification G.S.R. No. 158(E), d&ted the 1st April, 1977, together with an Memorandum Explanatory thereon. [Placed in Library. See No. LT-215|77]
- IV. A copy (in English and Hindi) of the Delhi Administration Notification No. F. 4(2)/76-Fin.(G), date<sub>d</sub> the 24th March, 1977, publishing a corrigendum to Delhi Administration's Notification of the even number, dated tihe <sup>30t</sup>h December, 1976. [Placed in Library. See No. LT-148/77]
- I. Report (1973-74) (1974-75) and (1975-76) and Accounts of the Mineral **Exploration Corporation Limited** Nagpur and Related Papers